

boys and girls and in the case of Tri-bals for ashram schools and hostels.

*453. [The questioner (Shri Deoki-nandan Narayan) was absent. For answer, vide cols. 3190-3191 *infra*.]

MR. CHAIRMAN: Shri Y. A. Reddy.

SHRI MULKA GOVINDA REDDY: Sir, Question No. 454 and Question No. 462 can be taken together.

**CO-OPERATIVE SUGAR FACTORIES IN
ANDHRA PRADESH**

◆454. SHRI Y. A. REDDY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Government of India have received any recommendations from the Government of Andhra Pradesh for the starting of Co-operative Sugar Factories in Andhra Pradesh; and

(b) if so, what are the places recommended in order of preference and what action the Government of India have taken in this matter?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND AGRICULTURE
(SHRI D. R. CHAVAN): (a) Yes, Sir.

(b) State Government have recommended establishment of co-operative sugar factories at:

- (1) Mandasa (Srikakulam District);
- (2) Kothakota (Visakhapatnam District);
- (3) Burugupudi (East Godavari District);
- (4) Gannavaram (East Godavari District);
- (5) Renigunta (Chittoor district);
- (6) Zahirabad (Medak district).

No order of preference has been indicated. All these applications are under consideration.

SHRI Y. A. REDDY: In view of the fact that there is shortage of sugar in the country, will the Government consider giving licences to all these factories?

SHRI C. SUBRAMANIAM: It is not possible to give licences to all these factories because we have a target. It is not merely a question of giving licences; the availability of machinery is also there. It is only with reference to the targets that we have to achieve in the Third Plan and in the early part of the Fourth Plan that we can give licences.

श्री विमलकुमार मन्नालालजी चौरडिया :
क्या श्रीमन् यह बतलायेंगे कि इन फेक्ट्रीज के लिए केन्द्रीय सरकार कितनी सहायता देती है और मध्य प्रदेश सरकार से भी जो इसके बारे में मांग आई वह भी क्या अभी विचाराधीन है या उस पर कोई निर्णय ले लिया गया है ?

SHRI D. R. CHAVAN: The finance that is given to all these co-operative factories by the Industrial Finance Corporation is on the basis of 65 per cent of the cost of the Scheme. As regards Madhya Pradesh—he made a reference to the Madhya Pradesh—I did not follow what he said. But this question refers to co-operative sugar factories in Andhra Pradesh.

SHRI V. M. CHORDIA: This Question refers to Andhra Pradesh all right, but if he has knowledge of the Madhya Pradesh position he can give this information; otherwise not.

SHRI C. SUBRAMANIAM: The applications from Madhya Pradesh are also under consideration. It is not as if those from Andhra Pradesh alone are under consideration.

SHRI ARJUN ARORA: The learned Minister said that he has a target of sugar production. The facts of life are—I wonder if he is aware of them—that the sugar production in the county during the last season was very

far from the target. Is he aware of this sordid fact? May I also know whether the Government has under consideration any steps to guarantee that the target will be reached during the next crushing season because that probably is the last season in the Third Plan?

SHRI C. SUBRAMANIAM: Sir, I was referring to the target of licensing. Production is a different aspect. It does not mean that if we had the full capacity the production takes place. It depends upon the availability of sugarcane and the sugarcane availability depends upon seasonal conditions and also on the competition between the gur industry and the sugar industry. That is a completely different question.

SHRI BHUPESH GUPTA: There is a news item that a Bengal sugar mill is being transferred to Assam after some gentleman of the party has made a mess of it. May I know if it is true and if so whether that will be—National Sugar Mills it is called—now reorganised, if at all it is transferred, on co-operative lines?

SHRI C. SUBRAMANIAM: I remember to have seen this case but immediately I cannot recollect all the facts of the case.

SHRI MULKA GOVINDA REDDY: What was the target for sugar production in 1963 and what is the target that they have now finally fixed and how long will it take for them to consider the applications and issue licences to the sugar factories in India?

SHRI C. SUBRAMANIAM: Our target for licensing is for 35.6 lakh tonnes by the end of the Third Plan period. In the beginning of the Third Plan, we had licensed for 28.8 lakh tonnes and so there was a balance of 6.8 lakh tonnes. Then, the Committee has recommended the issue of licences for about 5.3 lakh tonnes. Therefore there is only a small balance left out whereas there are too many competing

claims. That is why the whole matter has to be gone into.

SHRI AKBAR ALI KHAN: How long has it been under the consideration of the Ministry and how long will they take to decide this matter?

SHRI C. SUBRAMANIAM: The Committee was appointed to make an on-the-spot study to find out the availability of cane and other facilities and that Committee has almost finished its work. And as soon as its Report is available, I hope to take a decision in October or November.

PERMITS FOR MOTOR VEHICLE TRAFFIC BETWEEN INDIA AND CONTIGUOUS COUNTRIES

*455. SHRI NIRANJAN SINGH: Will the Minister of TRANSPORT be pleased to state how many permits have been issued by the Central Government for motor vehicle traffic between India and contiguous countries during the year 1963-64 and the names of the countries and the names of the permit-holders?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): The information is being collected and will be laid on the Table of the Sabha, when received.

SHRI NIRANJAN SINGH: May I know whether the Government is aware that it has been given in the Annual Report and why they have not been able to collect this information?

SHRI RAJ BAHADUR: It depends upon mutual reciprocal agreements with the contiguous countries. In our case there are four—Pakistan, Nepal, Burma and Ceylon. Ceylon is separated by a sheet of water. About the others we have got to find out. We are having some negotiation with Nepal on this particular matter. They are keen to have some such transport arrangements and so are we.